

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 194 of 2018

IN THE MATTER OF:

IDBI Bank Ltd.

....Appellant

Vs.

MBL Infrastructures Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Alok Dhar, Ms. Varsha Banerjee, Mr. Milan Singh Negi and Mr. Kunal Godhwani, Advocates

**For Respondents: Mr. Amit Sibal and Mr. Arun Kathpalia, Sr. Advocates with Ms. Anusuya Salwan, Ms. Nikita Salwan, Advocates, Mr. Sameer Rohatgi for MBC
Mr. Mukesh and Mr. Debal Banerjee, Sr. Advocate with Ms. Reema Khurana, Mr. Kartik Rathi, Advocates for Allahabad Bank
Mr. Harin Rawal, Sr. Advocate with Mr. Sanjay Kapur and Ms. Megha Karnwal, Advocates for SBI**

With

Company Appeal (AT) (Ins) No. 225 of 2018

IN THE MATTER OF:

Bank of Baroda & Anr.

....Appellants

Vs.

MBL Infrastructures Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Bishwajit Dubey and Ms. Srideepa Bhattacharya, Advocates

**For Respondents: Mr. Amit Sibal and Mr. Arun Kathpalia, Sr. Advocates
Mr. Sameer Rohatgi for MBL
Ms. Anusuya Salwan, Ms. Nikita Salwan and Mr. Ayush Srivastava, Advocates**

With

Company Appeal (AT) (Ins) No. 235 of 2018

IN THE MATTER OF:

Bank of India

....Appellant

Vs.

MBL Infrastructures Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. V. Seshagiri with Mr. Siddharth Sachar, Ms. Shubhangi Mehrish and Mr. Shreyas S. Johri, Advocates

For Respondents: Mr. Amit Sibal and Mr. Arun Kathpalia, Sr. Advocates
Mr. Sameer Rohatgi for MBL
Ms. Anusuya Salwan, Ms. Nikita Salwan, Advocates
Mr. Saraswata Mohapatra, Advocate

With

Company Appeal (AT) (Ins) No. 268 of 2019

IN THE MATTER OF:

State Bank of India & Ors.

...Appellants

Vs.

MBL Infrastructures Ltd. & Anr.

....Respondents

Present:

For Appellants: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Sanjay Kapur, Ms. Megha Karnwal, Mr. Harshal Narayan and Mr. Nikhil Ramdev, Advocates

For Respondents: Mr. Amit Sibal and Mr. Arun Kathpalia, Sr. Advocates
Mr. Sameer Rohatgi for MBL
Ms. Anusuya Salwan, Ms. Nikita Salwan and Mr. Ayush Srivastava, Advocates

ORDER

01.08.2019: Heard the parties. **Order Reserved.**

It will be open to the parties to file short written submissions, not more than 3 to 5 pages, by 05th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc